

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 09-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --
PETITION NUMBER : CP(IB)/48(CHE)/2024
NAME OF THE PETITIONER : Jovee Enterprises
NAME OF THE RESPONDENT(S) : Madesh Human Resources Pvt Ltd
UNDER SECTION : Sec 9 Rule 6 of IBC 2016

ORDER

Ld. Counsel Ms.Sneha Tiwari for the Petitioner.

Ld. Counsel Mr. Dinesh Kumar for the Respondent undertakes to file vakalat.

Respondent received the copy of the Application.

Reply be filed within 2 weeks.

Rejoinder be filed within a week thereafter.

Post the Petition for hearing on **08.07.2024**.

-Sd-

**RAVICHANDRAN RAMASAMY
Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**

phk